

SPECIAL BENCH  
COURT - I

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/7(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MARUTI PACKAGERS PVT LTD VS REGISTRAR OF COMPANIES WEST BENGAL</b>
UNDER SECTION	<b>SEC. 131(1)</b>

**Appearances (via video conferencing/physically)**

Mr. Vikas Baisya, Adv. ] For the Applicant Company  
Ms. Ranjana Seal, Adv. ]  
Mr. Sourasish Das, Adv. ]

**ORDER**

1. Ld. Counsel for the Applicant present.
2. None appears for the ROC ,WB.
3. Post the matter for appearance of RoC, WB on **19.06.2024**

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**